

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14/01/2019

O.A./260/416/2013

CHHETA BEWA & ANOTHER
-V/S-
M/O RAILWAYS

ITEM NO:2

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the applicant does not want to press this matter since he has no instruction from the applicant. Accordingly the O.A. is disposed of as not pressed. Mr. T. Rath, Ld. Counsel for the Respondents is present and heard.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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